

OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
DHALAI JUDICIAL DISTRICT :: AMBASSA

Monthly Statement Pendency & Disposal Report for the Month of **December, 2018**

Sl.No	Name of the Court	Civil		Criminal		Petty Case		Total	
		Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
1	District & Sessions Judge, Dhalai Judicial District, Ambassa	70	2	462	15			532	17
2	Addl. District & Sessions Judge, Dhalai Judicial District, Kamalpur	62	4	198	38			260	42
3	Chief Judicial Magistrate -cum- Civil Judge(Sr.Div.), Dhalai Judicial District, Ambassa	56	9	73	15	213	16	342	40
4	Sub-Divisional Judicial Magistrate, Kamalpur, Dhalai Judicial District	5	1	115	11	126	79	246	91
5	Sub-Divisional Judicial Magistrate, Gandacherra, Dhalai Judicial District	0	0	67	10	116	116	183	126
6	Sub-Divisional Judicial Magistrate, Longtharai Valley, Dhalai Judicial District	7	1	259	9	2939	1339	3205	1349
7	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Kamalpur, Dhalai Judicial District	34	4	112	8	361	133	507	145
8	Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Ambassa, Dhalai Judicial District	8	1	48	6	114	13	170	20
<b>Total</b>		<b>242</b>	<b>22</b>	<b>1334</b>	<b>112</b>	<b>3869</b>	<b>1696</b>	5445	1830
								5445	1830

*S.K. Majumder*  
24.1.19.

(S.K.Majumder)  
District & Sessions Judge,  
Dhalai Judicial District, Ambassa